

Sl. No.	Financial Year	Revenue	Expenditure	Profit/Loss
5.	2005-06	15.61	22.23	-6.62
6.	2006-07	21.64	32.87	-11.23
7.	2007-08	32.16	38.14	-5.98
8.	2008-09	31.32	56.27	-24.95
9.	2009-10	35.53	84.71	-49.18
10.	2010-11	57.00	87.03	-30.03
11.	2011-12	66.46	103.63	-37.17
12.	2012-13	59.96	105.14	-45.18
13.	2013-14	67.67	120.95	-53.28
14.	2014-15	77.64	127.92	-50.28
15.	2015-16	87.27	137.74	-50.47

#### **Inclusion of Government schemes in DBT**

\*69. DR. PRABHAKAR KORE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government proposes to bring nearly half of its schemes under Direct Benefit Transfer (DBT) from the next financial year to track beneficiaries, improve efficiency and check leakage;

(b) whether Government has initiated any comprehensive study in this regard; and;

(c) if so, number of schemes already brought under DBT and number of schemes identified across Ministries for inclusion in DBT, and the details thereof;

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) to (c) Direct Benefit Transfer (DBT) was launched with the objective to uniquely identify the beneficiary and transfer the benefits directly without delay, by using Information and Communications Technology (ICT), so as to curb pilferage and duplication. The scope of DBT has been expanded in March, 2016 to include 'in kind' transfers as well as transfers to various 'enablers' of Government schemes, in addition to 'cash transfers' in social welfare schemes. DBT Cells have been constituted in 76 Central Ministries/Departments and in 30 States/Union Territories. These DBT Cells in Central Ministries/Department have examined 1128 schemes/scheme components for DBT applicability. Out of 1128 schemes/scheme components examined by Ministries/Departments, 489 schemes/scheme components have been identified to be DBT applicable. As on 31.10.2016, 78 schemes/

scheme components out of 489 schemes/scheme components have been on-boarded on DBT platform. List of 78 DBT on-boarded schemes/scheme components is given in the Statement (*See* below). The list of all such schemes is also uploaded at the DBT Mission website at the portal <https://dbtbharat.gov.in>.

***Statement***

*Details of Schemes/Scheme Components on DBT as on 31.10.2016*

Name of Ministry/Department	Name of Scheme/Scheme Component
M/o Rural Development	MGNREGS
	NSAP
	(IGNOAPS, IGNWPS and IGNDPS)
M/o Petroleum and Natural Gas	PAHAL (DBTL)
M/o Women and Child Development	Indira Gandhi Matritva Sahyog Yojana (IGMSY)
D/o School Education and Literacy	National Scheme for Incentive for the Girl Child For Secondary Education
	National Means Cum Merit Scholarship
D/o Higher Education	Fellowship Schemes of AICTE
	P.G. Indira Gandhi Scholarship for Single Girl Child
	P.G. Scholarship for Professional Courses for SC or ST candidates
	P.G. Scholarship for University Rank Holders
	Post-Doctoral Fellowship for SC or ST Candidates
	Kothari PDF in Sciences
	NETJRF
	EMERITUS
	Post Doctoral-Fellowship for Women
	BSR Doctoral-Fellowship in Sciences
	DSRPDFHS
	SVSGC

Name of Ministry/Department	Name of Scheme/Scheme Component
	NER
	NFOBC
	Scholarship to Universities/College Students
M/o Minority Affairs	Pre Matric Scholarship Scheme for Minorities
	Post Matric Scholarship Scheme for Minorities
	Merit Cum Means Scholarship for Minorities
	Maulana Azad National Fellowship.
M/o Labour and Employment	Stipend to children in the special schools under the NCLP
	Scholarship to the Children of Beedi Workers
	Housing Subsidy to Beedi Workers
	Stipend to Trainees under the Scheme of Welfare of SC/ST Job Seekers
	Stipend to Differently Abled Candidates under Scheme of Vocational Rehabilitation Centre for Handicapped (VRCs)
	Scholarship to the Children of Cine Workers
	Scholarship to the Children of Iron/Manganese/Chrome Ore Workers
	Scholarship to the Children of Lime Stone and Dolomite (LSDM) Workers
	Housing Subsidy to Iron/Manganese/Chrome Ore Workers
	Housing Subsidy to Lime Stone and Dolomite (LSDM) Workers
	Rehabilitation Assistance

Name of Ministry/Department	Name of Scheme/Scheme Component
M/o Tribal Affairs	Umbrella Scheme for Education of ST Children-Pre-Matric Scholarship (Class IX and X) for ST Students
	Umbrella Scheme for Education of ST Children-Post Matric Scholarship (PMS) for ST Students
	National Fellowship and Scholarship for Higher Education of ST Students-Scholarship (Formerly Top Class Education for Scheduled Tribe Students)
	National Fellowship and Scholarship for Higher Education of ST Students-Fellowship (Formerly Rajiv Gandhi National Fellowship for ST Students)
M/o Social Justice and Empowerment	Post Matric Scholarship for SC Student
	Upgradation of Merit of SC Students.
	Pre Matric Scholarship for Children of Those Engaged Unclean Occupations
	Pre Matric Scholarship for SC
	Top Class Education Scheme for SC
	Post Matric Scholarship for OBC
D/o Empowerment of persons with Disability	RGNF-SC
	Pre-matric scholarship for Persons with disabilities
	Post-matric Scholarship for Persons with Disabilities
	Scholarship for Top Class Education
	Rajiv Gandhi National Fellowship for students with disabilities
M/o Health and Family Welfare	Janani Suraksha Yojana (JSY)
D/O Financial Services-LIC	AABY-CLAIMS

Name of Ministry/Department	Name of Scheme/Scheme Component
M/o Culture	PMJDY
	AABY-Scholarships
	Tagore Cultural Complexes
	Salary Grant
	Production Grant
	Scheme for Building Grant and Studio Theatre
	Artistes Pension Scheme and Welfare Fund
	Financial Assistance to Cultural Organization with National Presence
	Financial Assistance for the Cultural Function Grant Scheme (CFGs)
	Scheme for the Award of Fellowship to Outstanding Persons in the field of Culture
	Scheme for Scholarships to Young Artistes in different Cultural fields
	Tagore National Fellowship for Cultural Research
	Financial Assistance for the development of Buddhist/Tibetan Organizations
	Financial Assistance for the Preservation and Development of Himalayan Cultural Heritage for Himalayas
	International Cultural Relation
M/o Defence-Kendriya Sainik Board (KSB)	Prime Minister Scholarship Scheme
	RMDF Scheme (Funded from AFFD Fund)
	Assistance for Treatment of Listed Serious Diseases

Name of Ministry/Department	Name of Scheme/Scheme Component
	Assistance for Treatment of Cancer and Dialysis
	Assistance for Procurement of Modified Scooter
	Assistance for Purchase of Tool Kits
	Interest subsidy on Home Loan upto max ₹ 1.0 lakhs taken from Nationalised or PSU Banks etc.
D/o Science and Technology	Scholarship-INSPIRE
D/o Food and Public Distribution	Cash Transfer of Food Subsidy
M/o AYUSH	Rashtriya Ayurveda Vidyapeeth

#### **Deaths due to Dengue and Chikungunya**

\*70. SHRIMATI SAROJINI HEMBRAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) how many deaths occurred during the current year till date due to the diseases like dengue and chikungunya in various parts of the country, State/UT-wise;

(b) how many were detected positive as per the official data for dengue and chikungunya; and

(c) the reasons for the steep increase in the number of patients affected by these dreaded diseases?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) During 2016 (till 13th Nov), a total number of 179 deaths due to Dengue and no death due to Chikungunya have been reported in the country. State/UT-wise deaths is given in the Statement-I and II respectively (*See below*).

The number of positive cases for Dengue and Chikungunya in the country during 2016 (till 13th Nov) are 90,277 and 21,094 respectively.

(c) The reasons for steep increase in the number of patients are as follows:

- Water storage practices
- Poor solid waste management
- Construction activities